No.67/2011-Part MINISTRY OF CORPORATE AFFAIRS (Parliament Section)

5th Floor, 'A' Wing, 'Shastri Bhawan' New Delhi - 110 001. Dated 11th November, 2011

PROVISIONAL CALENDAR OF STITINGS FOR THE NINETH SESSION OF FIFTEENTH LOK SABIIA FROM 22-11-2011 TO 21-12-2011.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 9th Session of the Fifteenth Lok Sabha: -

NOVEMBER - 2011

MON	TUE	WED	rHU	FRI	SAT	SUN
	22	23	24	25		
28	29	30				

DECEMBER - 2011

MON	TUE	WED	THU	FRI	SAT	SUN
			01	02		
05	*	07	08	09		
12	13	14	15	16		
19	20	21				

^{*} Holiday Muharram

QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Thursday, the 24th November, 2011,

Thursday, the 1st December, 2011.

Thursday, the 8th December, 2011, and

Thursday, the 15th December, 2011.

PRIVATE MEMBERS' BUSINESS

BILLS

Friday, the 25th November, 2011, and Friday, the 9th December, 2011.

RESOLUTIONS

Friday, the 2nd December, 2011, and Friday, the 16th December, 2011.

(Dinesious-Savul N.X.) Parliament Assistant Tel: 2338 32 04

To

All Officers/ Sections in the Ministry of Corporate Affairs SF1O/CLB/CCI, Comp. Appellate Tribunal/DGIR, New Delhi. All RDs/ROCs/OLs

Copy to: -

- 1) PS/Addl. PS to Minister of Corporate Affairs
- 2) PS/OSD/APS to MOS, MCA
- 3) EA/Advisor(Cost)/DH(DR)/DH(UCN)
- 4) Sr.PPS to Secretary
- 5) PS to AS
- 6) PS to AS & FA
- 7) PS to JS(A)
- 8) PS to JS(R)
- 9) PS to JS(M)

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No.67/2011-Part MENISTRY OF CORPORATE AFFAIRS (Parliament Section)

5th Floor, 'A' Wing, 'Shastri Bhawan' New Delhi - 110 001. Dated 11th November, 2011

PROVISIONAL CALENDAR OF SULTINGS FOR THE TWO HUNDRED AND TWENTY FOURTH SESSION OF RAJYA SABHA FROM 22-11-2011 TO 21-12-2011.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 224th. Session of the Rajya Sabha:

NOVEMBER - 2011

MON	TUE	WED	THU	FRI	SAT	SUN
	22	23	24	25		
28	29	30				

DECEMBER - 2011

MON	TUE	WED	THU	FRI	SAT	SUN
			01	02		225
05	*	07	08	09		===
12	13	14	15	16		
19	20	21		200	-==	

^{*} Holiday - Muharram

QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Monday, the 28th November, 2011, Monday, the 5th December, 2011, Monday, the 12th December, 2011, and Monday, the 19th December, 2011.

PRIVATE MEMBERS' BUSINESS

BILLS

Friday, the 25th November, 2011, and Friday, the 9th December, 2011.

RESOLUTIONS

Friday, the 2nd December, 2011, and Friday, the 16th December, 2011.

(Dinesious Savul N.X.) Parliament Assistant

Tel: 2338 32 04

To

All Officers/ Sections in the Ministry of Corporate Affairs SFIO/CLB/CCI, Comp. Appellate Tribunal/DGIR, New Delhi. All RDs/ROCs/OLs

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- 6) PS to AS & FA
- 7) PS to JS(A)
- 8) PS to JS(R)
- 9) PS to JS(M)

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